

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 832 of 2020

IN THE MATTER OF:

Satya Narayan Jhunjhunwala

...Appellant

Versus

Supriyo Kumar Chaudhuri and Ors.

...Respondents

Present:

For Appellants: Mr. Saurabh Kripal, Mr. Malak M Bhatt and Ms. Neeha Nagpal, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Indranil Ghosh, Advocate for R-1.

Mr. Bishwajit Dubey, Mr. Madhav Kanoria and Mr. Aman Singhania, Advocates for R-2.

With

Company Appeal (AT) (Insolvency) No. 846 of 2020

IN THE MATTER OF:

Ramesh Chander Garg & Ors.

...Appellants

Versus

Supriyo Kumar Chaudhuri & Ors.

...Respondents

Present:

For Appellants: Mr. Abhijeet Sinha and Mr. Gautam Singh, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Indranil Ghosh, Advocate for R-1.

Mr. Bishwajit Dubey, Mr. Madhav Kanoria and Mr. Aman Singhania, Advocates for R-2.

ORDER
(Through Virtual Mode)

28.09.2020: Since the issue involved in these appeals is also an issue in a sub-judice matter which is reserved for judgment, we defer consideration in these Appeals.

List the appeal 'for admission (fresh case)' on **7th October, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

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